

Sixteenth Loksabha

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Title: Discussion regarding natural calamities in various parts of the country, particularly in Kerala, Tamil Nadu and Odisha with special reference to cyclones like Gaja, Titli etc. (Discussion not concluded)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam Speaker, after a long gap, I am standing here to raise a discussion under Short Duration Discussion on natural calamities in various parts of the country, particularly in Kerala, Tamil Nadu and Odisha with special reference to cyclones like Gaja, Titli, etc. ...(*Interruptions*)

Even now when we deliberate on this subject today about the calamities that are affecting our sub-continent and also our Eastern Coast, another major cyclone is also looming large over the Andaman sea. It has started from the seas of highland and is very menacingly progressing towards the Eastern Coast. ...(*Interruptions*)

14 57 hrs

At this stage, Shri Adhir Ranjan Chowdhury and some other hon. Members went back to their seats.

We do not know which part of our Eastern Coast is going to be affected. But adequate information needs to be communicated to the respective coastal districts of coastal States of our country and, accordingly, it is necessary that adequate measures should be made so that proper steps can be taken for mitigating the likely devastating areas. ...(*Interruptions*) The devastation that was wrought by the cyclone storm, Titli, for instance, was in the month of October and we are discussing it today. ...(*Interruptions*)

HON. SPEAKER: Bhartruhari Mahtab Ji, we will discuss it some other time.

The House stands adjourned to meet again on Tuesday, the 8th January, 2019 at 11.00 a.m.

14 58 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, January 8, 2019/Pausha 18, 1940 (Saka).

© Starred Question No.378 was deleted due to suspension of Member from the services of the House under Rule 374A.

& Unstarred Question Nos. 4155, 4157, 4163, 4168, 4169, 4173, 4180, 4185, 4188, 4193, 4210, 4214-4216, 4219, 4220, 4226, 4234, 4240, 4260, 4296, 4302, 4306, 4337, 4345, 4363, 4367 and 4370 were deleted due to suspension of Members from the services of the House under Rule 374A.

Unstarred Question No. 4270 was deleted under Rule 47 of Rules of Procedure and Conduct of Business in Lok Sabha.

* Not recorded.

* English translation of the speech originally delivered in Telugu

* Not recorded.

* The Bill was passed by Lok Sabha on the 23rd July, 2018 and transmitted to Rajya Sabha for its concurrence. Rajya Sabha passed the Bill with an amendment at its sitting held on the 3rd January, 2019 and returned it to Lok Sabha on 4th January, 2019.

* The Bill was passed by Lok Sabha on the 18th July, 2018 and transmitted to Rajya Sabha for its concurrence. Rajya Sabha passed the Bill with an amendment at its sitting held on the 3rd January, 2019 and returned it to Lok Sabha on 4th January, 2019.